

Statement

Statement showing the accumulated profit/loss position in respect of 8 weakest mills under NTC (1974-75 to September, 1985)

		(Rs. in lakhs)
S.No.	Name of the Mill	Profit/Loss
1.	Indore Malwa United Mills, Indore	(—) 2970.43
2.	Kalyanmal Mills, Indore	(—) 1712.57
3.	Swadeshi Cotton and Flour Mills, Indore	(—) 1846.49
4.	Hira Mills, Ujjain	(—) 1672.39
5.	Lord Krishna Textile Mills, Saharanpur	(—) 1953.46
6.	Mysore Spinning and Weaving Mills, Bangalore	(—) 2033.41
7.	Azam Jahi Mills, Warangal	(—) 1721.03
8.	Central Cotton Mills, Howrah	(—) 2989.87
Total		(—) 16899.65

Refusal to Sanction Loans by Nationalised Banks for Gramodaya Schemes

2935. SHRI C. SAMBU : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that the nationalised banks are refusing to sanction loans for the Gramodaya Schemes;

(b) whether there is any proposal to remedy the situation to benefit the candidates who are selected and trained under the Gramodaya Scheme in Prakasam District of Andhra Pradesh; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The Hon'ble Member is presumably referring to the Scheme for providing Self-employment to the Educated Unemployed Youth introduced in the year 1983-84 which is reported to be known as 'GRAMODAYA' Scheme in Andhra Pradesh. It is not true that the branches of public sector banks are refusing to sanction loans under the Self-

Employment Scheme. As per the data available with Reserve Bank of India, the banks sanctioned 13,084 cases in Andhra Pradesh involving an amount of Rs. 27.34 crores under the Self-Employment Scheme for the year 1984-85. However, in a scheme which is being implemented on a large scale, throughout the country, there may always be some complaints regarding delay/non-sanctioning of loans by banks. Specific complaints whenever received are got looked into with a view to taking suitable remedial action.

Opening of Bank Branches in Andhra Pradesh during Seventh Plan

2936. SHRI V. SOBHANADREESWARA RAO : Will the Minister of FINANCE be pleased to state the number of bank branches proposed to be opened by Government in Andhra Pradesh during the Seventh Five Year Plan period, with details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : The branch licensing policy for 1985-90 has recently been finalised by Reserve Bank of India (RBI).